

**THE HIGH COURT OF MANIPUR  
AT IMPHAL**

**C O R R I G E N D U M**

Imphal the 23<sup>rd</sup> May, 2013

No. HCM/A-1/2013-A&E(J)/~~2557~~ Please read as “**50 years**” in place of “**40 years**” occurring in the **sub-Para (b) of Para Two-Eligibility Paragraph** in this Office Advertisement No. HCM/A-1/2013-A&E(J)/2281 dated 15-05-2013.



REGISTRAR

HIGH COURT OF MANIPUR